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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/209/2016 **PETITION NUMBER** : P. Shanmugam & 6 others NAME OF THE PETITIONER(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Coursel. For Rospondent Petitioner REPONDEND

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Ms R Akshaya Ramadurai, counsel for respondents present. Both the counsels reported that talks between the parties for settlement are still going on. As seen in the previous orders time was extended for reporting the outcome of the settlement talks. Even today both the counsels sought further time for reporting the same. At request this bench is inclined to grant time. Accordingly time extended. Put up on 20/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)